

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION
THE 31ST JANUARY, 2017

No. 19 A: The Probationary Civil Judges (Junior Division) named in Column 02 are transferred and/or posted as Judicial Magistrate, with immediate effect, at the place mentioned against their names in Column no. 03 of the table given below.

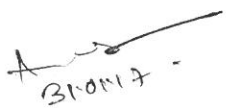
Further, in exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Court has been pleased to confer the powers of Judicial Magistrate 1st Class upon the Probationary Civil Judges (Junior Division) named in Column no. 02 at their respective places of posting, shown in Column no. 03 of the table given below :-

Sl. No.	Name of the Probationary Civil Judges (Junior Division) with their present place of posting	Name of the District/ Sub-Division, where the powers of Judicial Magistrate 1 st Class conferred on transfer/posting as such.
01	02	03
01.	Sri Ravi Shankar Pandey, Probationary Civil Judges (Junior Division), Simdega	Chatra
02.	Sri Bankim Chandra Chatterjee, Probationary Civil Judges (Junior Division), Khunti	Dumka
03.	Ms. Rupa Bandana Kiro, Probationary Civil Judges (Junior Division), Deoghar	Jamshedpur
04.	Ms. Kavitanjali Toppo, Probationary Civil Judges (Junior Division), Ranchi	Ranchi
05.	Sri Manish Manikant Pradhan, Probationary Civil Judges (Junior Division), Madhupur (Deoghar)	Jamshedpur
06.	Ms. Nirmala Barla, Probationary Civil Judges (Junior Division), Bokaro	Bokaro
07.	Sri Krishna Lohra, Probationary Civil Judges (Junior Division), Jamshedpur	Jamshedpur
08.	Sri Anil Kumar, Probationary Civil Judges (Junior Division), Madhupur (Deoghar)	Madhupur (Deoghar)
09.	Ms. Veena Kumari, Probationary Civil Judges (Junior Division), Dhanbad	Dhanbad
10.	Sri Ashok Kumar, Probationary Civil Judges (Junior Division), Rajmahal (Sahebganj)	Rajmahal (Sahebganj)
11.	Ms. Mariam Hemrom, Probationary Civil Judges (Junior Division), Jamshedpur	Jamshedpur
12.	Sri Surendra Bedia, Probationary Civil Judges (Junior Division), Dhanbad	Dhanbad
13.	Sri Ajay Bishu Minz, Probationary Civil Judges (Junior Division), Deoghar	Deoghar
14.	Sri Chanchal Kumar, Probationary Civil Judges (Junior Division), Khunti	Koderma
15.	Ms. Satyabhama Kumari, Probationary Civil Judges (Junior Division), Deoghar	Jamshedpur
16.	Sri Vivek Kumar, Probationary Civil Judges (Junior Division), Koderma	Koderma
17.	Ms. Ritu Kujur, Probationary Civil Judges (Junior Division), Dhanbad	Dhanbad
18.	Ms. Anamika Kisku, Probationary Civil Judges (Junior Division), Deoghar	Deoghar
19.	Ms. Anju Kumari Minz, Probationary Civil Judges (Junior Division), Hazaribagh	Deoghar
20.	Sri Vishal Manjhi, Probationary Civil Judges (Junior Division), Hazaribagh	Garhwa
21.	Sri Nirbhay Prakash, Probationary Civil Judges (Junior Division), Simdega	Garhwa

Accordingly, the aforesaid officers are directed to join their new assignment at the Judgeships/Sub-Divisions as mentioned in Column No. 03 of the table above before concerned Principal District & Sessions Judges/ Judicial Commissioner, Ranchi, at the earliest.

Further, the concerned Principal District & Sessions Judges and the Judicial Commissioner, Ranchi are hereby requested to use their own discretionary powers in distributing judicial works to officers concerned.

By Order of the Court,
Sd/- Anil Kumar Choudhary
Registrar General


31-01-17

Memo No. _____/Apptt

Dated Ranchi the January, 2017

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary

Registrar General

Memo No. 534 /Apptt

Dated Ranchi the 31st January, 2017

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) /c/ the Registrar (Administration) /c/ the Registrar (Establishment) / P.P.S. /c to the Hon'ble the Chief Justice / the CPC /c & /c NIC Cell High Court of Jharkhand, Ranchi / the Director, Judicial Academy Jharkhand, Ranchi & the concerned Principal District & Sessions Judges including Judicial Commissioner, Ranchi for information and (**communication to the Officers concerned**).

() – for PDJs & J.C., Ranchi only.

[The representation submitted by Ms. Anju Kumari Minz (at Sl. No. 19) is allowed and accordingly she is not entitled to get transfer allowance including disturbance / displacement allowance.]


Registrar General